

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/567CHE)/2024
PETITION NUMBER : CP(IB)/28/2023
NAME OF THE APPLICANT : Yung Jai Koo (Kolon Glotech India Pvt Ltd)
NAME OF THE RESPONDENT(S) : HR Polycoats Pvt Ltd & Anr
UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of NCLT rules 2016

ORDER

Ld. Counsel Mr.Ramasubramania Raja for the Applicant. Ld. Counsel Mr.V.M.Kannan for the IRP.

In this case the matter has been settled and the Applicant also sought recall of the order of the Hon'ble Tribunal in CP(IB)/28/2023 initiating CIRP on 13.10.2023 and the same has been allowed in IA(IBC)/544/2024.

Therefore, nothing survives in respect of IA(IBC)/567CHE)2024 and the same is disposed as infructuous.

In view of the above, **nothing survives in the main company petition CP(IB)/28/2023 and the same is dismissed as infructuous.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk